

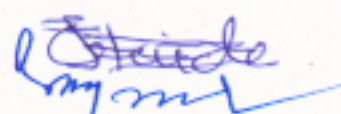
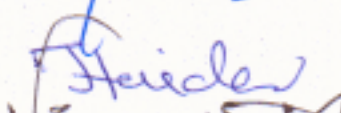
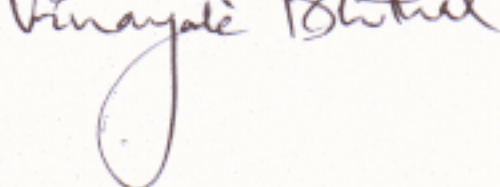
National Company Law Tribunal

Allahabad Bench

C P NO. C1B 156/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE COMPANY: M/s Laxmi Chand Banwider V/s Juggilal  
SECTION OF THE COMPANIES ACT/I & B CODE: Kamla Pat Jute Mills Co. Ltd  
9 of I & B Code of 2015

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.P. Agarwal	Advocate	Respondent	
2.	Jahangir Haider	Advocate	Respondent	
3.	Vinayak T Mithal	Advocate	Petitioner	

C.P. No. 156/ALD/2017

Advocate, Shri Vinayak Mithal for the Operational Creditor. Advocate, Shri R.P. Agarwal along with Jahagir Haider for the Corporate Debtor Company.

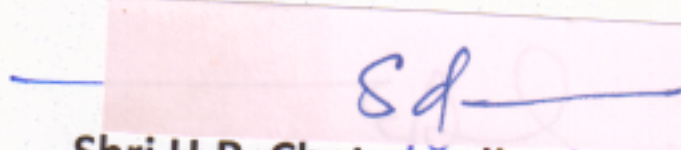
Shri R.P. Agarwal make appearance on behalf of the Corporate Debtor Company. He needs time for filing objection to the present petition. Hence, the time is granted.

The matter be listed on 20<sup>th</sup> December, 2017.

Date: 04.12.2017

Typed By;

Jyoti  
Stenographer

  
Shri H.P. Chaturvedi,  
Member (Judicial)